GOVERNMENT OF INDIA  
MINISTRY OF CORPORATE AFFAIRS  
RAJYA SABHA  
UNSTARRED QUESTION NO. 1958  
ANSWERED ON TUESDAY, THE 15th MARCH, 2016  

ASSESSMENT OF CSR ACTIVITIES OF PSUs AND PRIVATE COMPANIES  

QUESTION

1958. SHRI C. M. RAMESH:

Will the Minister of CORPORATE AFFAIRS be pleased to state:

(a) whether any assessment has been made of CSR activities being undertaken by the PSUs and private sector companies in the country since its implementation;
(b) if so, details thereof and amount that as so far been spent by Government, PSUs and private sector companies; and

(c) physical targets under CSR set and achieved by the above companies?

ANSWER

THE MINISTER OF CORPORATE AFFAIRS (SHRI ARUN JAITLEY)

(a) to (c): The year 2014-15 was the first year of implementation of Corporate Social Responsibility (CSR) under the legislation. CSR expenditure data of 460 listed companies, which have placed their annual reports on their websites, indicates that 51 Public Sector Undertakings (PSUs) and 409 private sector companies together spent about Rs. 6337 crores on CSR during 2014-15, as summarised below:

<table>
<thead>
<tr>
<th>Sl. No</th>
<th>Company Type</th>
<th>No. of Companies</th>
<th>Actual CSR Expenditure</th>
<th>Mandated CSR Expenditure</th>
</tr>
</thead>
<tbody>
<tr>
<td>1</td>
<td>PSUs</td>
<td>51</td>
<td>2386.60</td>
<td>3359.84</td>
</tr>
<tr>
<td>2</td>
<td>Private Sector Companies</td>
<td>409</td>
<td>3950.76</td>
<td>4987.63</td>
</tr>
<tr>
<td></td>
<td>Total</td>
<td>460</td>
<td>6337.36</td>
<td>8347.47</td>
</tr>
</tbody>
</table>

CSR provision of the Companies Act 2013, and Rules made there under, do not prescribe any physical targets for companies.

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